## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 342/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE PARTIES: Travel Food Services Chennai Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
١.	PRADÉEP KUMAR PURWAR	Practising Company Secretary	Phurwal

## **ORDER**

## CSP No.342/441/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present.
- Adjourned to 16.11.2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) Sd/-

M.K. Shrawat Member (Judicial)

Dated: 06.10.2017

ah